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**THE HIGH COURT OF MADHYA PRADESH**  
**MCRC-52876-2021**  
**Uma Karn and ors. Vs. State of MP and anr.**

**Gwalior, Dated : 03-12-2021**

Shri Prasoon Kumar Maheshwari, Counsel for the applicants.

Shri Rajiv Upadhyay, Counsel for the State.

This application under Section 482 of CrPC has been filed for quashment of FIR in Crime No.81/2021 registered at Police Station Sabalgarh District Morena for offence under Sections 304-B, 498-A, 34 of IPC read with Section 3/4 of Dowry Prohibition Act.

At the outset, counsel for the applicants seeks permission of this Court to withdraw this application.

It is, accordingly, **dismissed as withdrawn.**

**(G.S. Ahluwalia)**  
**Judge**

Abhi